

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:2986
ANSWERED ON:08.12.2009
MONITORING COMMITTEE FOR TV CHANNELS
Singh Shri Bhola

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether the Union Government has urged the State Governments to set up State and District Level Monitoring Committees for monitoring TV channels to ensure compliance of provisions of Cable TV Act and rules framed thereunder;
- (b) if so, the names of the States and Union Territories which have not set up such Committees so far; and
- (c) the step taken/being taken by the Government to ensure that such Committees are set up in all the States?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION & BROADCASTING (SHRI C.M. JATUA)

(a) Yes, Sir.

(b) A Statement is Annexed.

(c) Chief Secretaries of the States and Administrators or Union Territories are reminded to ensure to set up monitor Committee at State level Committee in the State and Distt. Level Committee in the Districts of the State/Union Territory.